

Railway Connection to Peoha

64. **Shri M. C. Jain:** Will the Minister of Railways be pleased to state:

(a) whether any survey has been made to connect Peoha in Karnal District by rail in view of its being one of the most important places of pilgrimage in Northern India,

(b) whether representations were received by Government in this connection, and

(c) if so, the action taken thereon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Preliminary Engineering and traffic surveys for Pehowa-Kurukshetra Rail link are in progress

(b) Yes, Sir

(c) A decision will be taken after receipt and examination of the survey reports

Water-Logged Areas

65 **Shri M. C. Jain:** Will the Minister of Irrigation and Power be pleased to state

(a) whether Government are aware of the fact that the area under water-logging is increasing every year,

(b) the total of such areas, State-wise, on the 31st March, 1952 and the 31st March, 1957,

(c) the steps taken or proposed to be taken by Government to reclaim this area,

(d) whether any such area has been reclaimed by Government, and

(e) if so, its area in acreage, State-wise?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (e) The requisite information is being collected and will be placed on the Table of the Sabha in due course

Overbridge at Jalarpet Station

66. **Shri Doraiswami Gounder:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to construct an over-bridge for vehicular traffic at Jalarpet Junction; and

(b) whether any representation has been received from the Panchayat Board, Jalarpet for constructing this over-bridge?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Railway has no such proposal at present

(b) Yes, a representation has been received from the Executive Officer, Jalarpet Panchayat, requesting the conversion of the existing footover-bridge near the old Jalarpet Railway Station into an overbridge for vehicular traffic. The Panchayat is being asked to move in the matter through the State Government

RE MOTION FOR ADJOURNMENT

Mr. Speaker. Yesterday, out of the ten and odd adjournment motions, there was one in the name of Shri Ramji Verma. He asked me as to what happened to his adjournment motion. When I received it in Hindi I sent it for translation. Then I thought that the translation would not be ready and it would not be brought up here yesterday. Later on, it appears—and I did not notice it—that the translation was put up along with the other adjournment motions here. That adjournment motion was in substance the same as the adjournment motion tabled by Shri Shibban Lal Saksena relating to food and other scarcity in Gorakhpur etc. I then ruled out both those motions standing in the name of Shri Saksena and Shri Ramji Verma and I did not give my consent. I was under the impression that the translation had not been placed before me. I did not notice that it was there. Therefore, I told him that 'I shall find out and dispose of it tomorrow'. I find I have already disposed of it yesterday along with Shri S. L. Saksena's motion. If once again it is to be disposed of, I can only say that the matter has been disposed of yesterday and it does not arise today.